

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:209
ANSWERED ON:21.07.2003
IMPORT OF DUTY FREE LIQUOR BY FIVE STAR HOTELS
SRIPRAKASH JAISWAL

Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) whether the Director General of Foreign Trade has issued any notification allowing Five Star Hotels to import duty free liquor;
- (b) if so, the details thereof ;
- (c) whether the Government have received representations from small pubs and restaurant owners serving imported liquor protesting against the said notification; and
- (d) if so, the steps taken by the Government to safeguard their interests?

Answer

MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN)

(a) & (b): Yes, Sir. Director General of Foreign Trade has issued a Public Notice No.8/2002-07 dated 14th May,2003.According to this notice "hotels (having approval as three star or above categories by the Department of Tourism, Government of India) and other service providers in tourism sector registered with Department of Tourism, Government of India shall be entitled to duty free import equivalent to 5% of the average foreign exchange earned by them in preceding three licensing years."

(c): Yes, Sir.

(d): Director General of Foreign Trade has been requested to consider their representations.